

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000014/2020	CHIEF ENGINEER (EZ II), CENTRAL PUBLIC WORKS DEPARTMENT, SOHAGPUR (VS. DIRECTOR GENERAL OF INDIA),OHC VS KARUNAKAR MOHANTY	VS VS	() //
2	ARBP/0000020/2020	HCL COMNET LTD. VS NALCO.	PARTHA MUKHERJI VS	// ()
3	BLAPL/0005215/2020	SIBA NAG VS STATE OF ODISHA	TANMAY MISHRA VS	KORAPUT TOWN /88 /2017 ()
4	BLAPL/0005216/2020	PRADIP SAHU VS STATE OF ODISHA	R.N.BARIK VS	NUAGAON /54 /2020 ()
5	BLAPL/0005217/2020	RAJENDRA SWAIN @ BAPU VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /243 /2019 ()
6	BLAPL/0005218/2020	DEBASHISH JAUTUKIA VS STATE OF ODISHA	JEETENDRA SAHU VS	BONAI /94 /2020 ()
7	BLAPL/0005219/2020	SARADA BISWAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /12 /2020 ()
8	BLAPL/0005220/2020	BABUNA @ SUSHANTA SWAIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	PIPLI /243 /2019 ()
9	BLAPL/0005221/2020	DINABANDHU MOHAPATRA VS STATE OF ODISHA	DEBASISH SAMAL VS	BASTA /410 /2019 ()
10	BLAPL/0005222/2020	SUKANTA KUMAR ROUL @ HARIOMM VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NAUGAON /12 /2020 ()
11	BLAPL/0005223/2020	BANTHU SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA TOWN /10 /2017 ()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0005224/2020	TIKI @ S.K ANWAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
13	BLAPL/0005225/2020	SUGA@SUBASH MUNDA VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	AINTHAPALI /255 /2020 () //
14	BLAPL/0005226/2020	SANKAR NAHAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
15	BLAPL/0005227/2020	RABI KERKETTA@LEDHA VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	SASON /191 /2018 () //
16	BLAPL/0005228/2020	DEVABRAT HARICHANDAN VS STATE OF ODISHA, ECONOMIC OFFENCES WING	SASWAT KUMAR ACHARYA VS	/ /0 () //
17	BLAPL/0005229/2020	JIBAN MALLIK @ JIBAN MALLICK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIA P.S. /107 /2020 () //
18	BLAPL/0005230/2020	JAYANTA MOHANTA @ JAYANTA MAHANTAPARTHA SARATHI DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /186 /2020 () //
19	BLAPL/0005231/2020	SUJEET KUMAR NAYAK @ SUJIT NAYAK @ KANISHA SARATHI DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIA P.S. /107 /2020 () //
20	BLAPL/0005232/2020	RAJENDRA @ BABU NAYAK VS STATE OF ODISHA	B.K.PARIDA VS	ODAGAON /142 /2020 () //
21	BLAPL/0005233/2020	JITU@JITENDRA DEHURY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	DAITARI /80 /2019 () //
22	BLAPL/0005234/2020	SANJIT MAHALIK VS STATE OF ODISHA	J.K. KHUNTIA VS	BALASORE SADAR /167 /2020 () //
23	BLAPL/0005235/2020	SADANANDA GADNAYAK	PRADEEP KUMAR PANDA	PURUNAKOTE /50 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005236/2020	SANJEEB KHATUA @ SANJIB KHATUA	UMAKANTA BARIK	BALLIGUDA /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005237/2020	ANANTA MAJHI	SANGRAMJIT PANDA	THUAMUL RAMPUR /113 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005238/2020	MANGAL SINGH KHUNTIA	TARA PRASAD MOHAPATRA	THAKURMUNDA /18 /2017
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005239/2020	TAPAN SAHU	A.PATTANAİK	NANDAPUR /35 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005240/2020	SATYA PARIDALA @ PARIDALA SATYA	B.R.TRIPATHY	KASINAGAR /75 /2016
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005241/2020	SUBUN@SAILENDRA PATRA	BIJAY KUMAR RAGADA	BRAJARAJNAGAR /263 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005242/2020	BALARAM BHOI	B.R.TRIPATHY	KESINGA /208 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005243/2020	MAHENDRA @ MAHENDER KUMAR	B.R.TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005244/2020	KESHAB BHOI@ KANHAR	B.R.TRIPATHY	KANTAMAL /108 /2017
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005245/2020	ANANTA NAYAK	AMITAV TRIPATHY	KHANDAPARA /212 /2018
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005246/2020	CHINARY SANTOSH PATRA	DEBASIS SARANGI	DIGAPAHANDI /196 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0005247/2020	STATE OF ODISHA SANATAN BEHERA VS	DEVASHIS PANDA VS	// GONDIA /65 /2017 ()
36	BLAPL/0005248/2020	STATE OF ODISHA SILI KHARA VS	ASIT KUMAR JENA VS	// PAPERMETLA P.S. /2 /2018 ()
37	BLAPL/0005249/2020	STATE OF ODISHA DR. DEBASISH GHOSE VS	DEBASIS PANDA VS	// RAIBAGA /41 /2020 ()
38	BLAPL/0005250/2020	STATE OF ODISHA MANUAL MONDAL VS	SAROJ KUMAR PADHY VS	// BADAGADA /196 /2019 ()
39	BLAPL/0005251/2020	STATE OF ODISHA AMBUJ SHARMA VS	BIGYAN KUMAR SHARMA VS	// BANARAPAL /104 /2020 ()
40	BLAPL/0005252/2020	STATE OF ODISHA SK. ABRAR VS	SATYA RANJAN MULIA VS	// BALICHANDRAPUR /150 /2020 ()
41	BLAPL/0005253/2020	STATE OF ODISHA SANTTOSH KUMAR DAS VS	BALARAM NAYAK VS	// JASHIPUR /90 /2020 ()
42	BLAPL/0005254/2020	STATE OF ODISHA SINDHU GOMANGO VS	SAROJ KUMAR PADHY VS	// BADAGADA /196 /2019 ()
43	BLAPL/0005255/2020	STATE OF ODISHA BIJESH MALIK VS	RABINARAYAN NAYAK VS	// RAJKANIKA /204 /2019 ()
44	BLAPL/0005256/2020	STATE OF ODISHA MANJULATA MUDULI VS	PRASANTA KUMAR JENA VS	// NAYAGARH /43 /2008 ()
45	BLAPL/0005257/2020	STATE OF ODISHA PRASANTA KUMAR KHANDAI VS STATE OF ODISHA	ALOK KUMAR DA VS	// BALICHANDRAPUR /144 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

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46	BLAPL/0005258/2020	GANESH CHANDRA SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SINGLA /103 /2020 () //
47	BLAPL/0005259/2020	BIGYAN MALLIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /339 /2019 () //
48	BLAPL/0005260/2020	SAJJAN KHAN VS STATE OF ODISHA	R.GHOSH VS	BALICHANDRAPUR /150 /2020 () //
49	BLAPL/0005261/2020	MANGALU MALAKAR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /94 /2020 () //
50	BLAPL/0005262/2020	MAJESH GAMANGO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BADAGADA /196 /2019 () //
51	BLAPL/0005263/2020	PAPU @ PRASANTA PRADHAN VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	BIRIDI PS /112 /2017 () //
52	BLAPL/0005264/2020	NARENDRA KUMAR PATRA @ ANIL VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	SATYABADI /177 /2019 () //
53	BLAPL/0005265/2020	EKADASHI SWAIN VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	/ /0 () //
54	BLAPL/0005266/2020	KUNJA NAIK@BADRA VS STATE OF ODISHA	JAGAJIT PANDA VS	RAIRANGPUR (RURAL) /106 /2019 () //
55	BLAPL/0005267/2020	SHESH SABAR @ SHESADEV SABAR @ SASHANIL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KOMNA PS /54 /2020 () //
56	BLAPL/0005268/2020	THAYEEB PALAPARAMBIL @ THAYEEB VS STATE OF ODISHA	B.N.MAHAPATRA VS	MACHHKUND /57 /2020 () //
57	BLAPL/0005269/2020	ANIL PATNAIK@ANIL PATTANAİK	SMRUTI RANJAN MOHAPATRA	JEYPORE SADAR /109 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005270/2020	MUNA @ SOUMYA RANJAN BAGH	DIPTI RANJAN BHOKTA	DASMANTAPUR /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005271/2020	HEMANTA BARIK	B.K.NAYAK	DELANGA /74 /2005
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005272/2020	JAGA@ AGANNATH BEHERA	AMIT PRASAD BOSE	BADABAZAR /93 /2017
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0005273/2020	GYANA RANJAN MOHANTA	N.R.ROUT	CHAMPUA /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0005274/2020	TOFAN DAS	B.K.BHANJADEO	RAMBHA (CHATRAPUR) /183 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0005275/2020	PRASANT KUMAR SAHOO @ PRASHANT SAH	B.K.SAHOO	RANPUR /252 /2018
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0005276/2020	FAKIR PRADHAN	B.K.SAHOO	ODAGAON /187 /2018
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0005277/2020	MANOJ KUMAR MISHRA	RAJIB LOCHAN PATNAIK	BOIPARIGUDA /13 /2017
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0005278/2020	BHAGABAN BARIK	AMITAV TRIPATHY	FATEGARH /104 /2007
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0005279/2020	MIDIAMI RAMA	G.N.MISHRA	MOTU /18 /2017
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0005280/2020	SANKARSAN ROUT	DEEPAK KUMAR SAHOO	PATTAMUNDAI /122 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

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69	BLAPL/0005281/2020	STATE OF ODISHA BHOLA @ SK NISAR ALI @ SK NISAR AHAMADEEPAK KUMAR SAHOO VS	VS	// PATKURA /141 /2019 ()
70	CMAPL/0000212/2020	STATE OF ODISHA THE ORISSA STATE CO-OPERATIVE UNION LTD	LILLIP KUMAR MOHANTY VS	// // ()
71	CMP/0000436/2020	DEBENDRA NATH DASH NAKULA BARIK VS	AMITAV TRIPATHY VS	// // ()
72	CMP/0000437/2020	SUMITRA BARIK SUBASINI DANDASENA VS	M/S.ARABINDA TRIPATHY VS	// // ()
73	CMP/0000438/2020	DEBASIS MANAS RANJAN NAIK SUBODH KUMAR MAHANTY @ MOHANTY VS	AMIT PRASAD BOSE VS	// // ()
74	CMP/0000439/2020	JAGABANDHU SAHU ADI @ LAXMAN SAHOO VS	SOMANATH MISHRA VS	// // ()
75	CONTC/0003026/2020	DURGADEVI SAHOO RAMA CHANDRA SAHOO VS	P.K.PATTANAYAK VS	// // ()
76	CONTC/0003027/2020	CHITRA ARUMUGAM PRAMOD KUMAR DASH VS	P.K.PATTANAYAK VS	// // ()
77	CONTC/0003028/2020	CHITRA ARUMUGAM AKHIL KUMAR PRADHAN VS	P.K.PATTANAYAK VS	// // ()
78	CONTC/0003029/2020	CHITRA ARUMUGAM PRASANTA KUMAR KARAN VS	B.K.BARIK VS	// // ()
79	CONTC/0003030/2020	SATYABRATA SAHU BRUNDABAN MAHAKUR VS	P.K.PATTANAYAK VS	// // ()
		CHITRA ARUMUGAM		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTC/0003031/2020	KUNI PATRA VS SITANSHU ROUT	SUSANTA KUMAR DASH VS	// 0 //
81	CONTC/0003032/2020	CHANDAN KUMAR JENA VS SATYABRATA SAHU	BASANTA KUMAR BARIK VS	// 0 //
82	CONTC/0003033/2020	NINAMANI ACHARYA VS SATYABRATA SAHU	BASANTA KUMAR BARIK VS	// 0 //
83	CONTC/0003034/2020	PADMINI DASH VS SITANSU ROUT	ADV VS	// 0 //
84	CONTC/0003035/2020	SANTOSH KUMAR BALIARSINGH VS SATYABRATA SAHOO	ADV VS	// 0 //
85	CONTC/0003036/2020	SIBO PRASAD DORA VS SATYABRATA SAHOO	ADV VS	// 0 //
86	CONTC/0003037/2020	HARI MOHAN KAR VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
87	CONTC/0003038/2020	JOSHOY BHUYAN VS SATYABRATA SAHOO	ADV VS	// 0 //
88	CONTC/0003039/2020	JYOTI MANDAL VS SATYABRATA SAHOO	ADV VS	// 0 //
89	CONTC/0003040/2020	ANITA MISRA VS SATYABRATA SAHOO	ADV VS	// 0 //
90	CONTC/0003041/2020	DANDAPANI BIRODALAI VS SATYABRATA SAHOO	ADV VS	// 0 //
91	CONTC/0003042/2020	BIBEKANANDA DASH	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SASWAT MISHRA		//
92	CONTC/0003043/2020	NAMITA RANI MAHAPATRO	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
93	CONTC/0003044/2020	DAMODAR BEURA	ADV	//
		VS	VS	0
		ASWINI KUMAR MISHRA		//
94	CONTC/0003045/2020	P. KOTESWAR RAO	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
95	CONTC/0003046/2020	ISWAR HANUMANT	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
96	CONTC/0003047/2020	SATYA PRAKASH SATAPATHY	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
97	CONTC/0003048/2020	RATIKANTA BEHERA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
98	CONTC/0003049/2020	MANOJ KUMAR PADHI	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
99	CONTC/0003050/2020	MISS PABITRA RAITA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
100	CONTC/0003051/2020	SUMANTA KUMAR BARIK	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
101	CONTC/0003052/2020	GANAPATI DAS	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
102	CONTC/0003053/2020	GOMATI DEI	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		SATYABRATA SAHOO		//
103	CONTC/0003054/2020	SHASANKA SEKHAR MOHANTY	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
104	CONTC/0003055/2020	PRADIP PRADHAN	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY, I.A.S		//
105	CONTC/0003056/2020	KANTANJALI SAHOO	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
106	CONTC/0003057/2020	ABHIRAM BEHERA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
107	CONTC/0003058/2020	PRANABANDHU PANDA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
108	CONTC/0003059/2020	SANJAYA KUMAR SINGH	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
109	CONTC/0003060/2020	SHARAT KUMAR PRADHAN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
110	CONTC/0003061/2020	NIRANJAN SAHU	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
111	CONTC/0003062/2020	RAJ KISHORE MALLICK	ADV	//
		VS	VS	0
		DIBYAJOYTI PARIDA		//
112	CONTC/0003063/2020	JAYAKRISHNA PATRA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
113	CONTC/0003064/2020	DRONA PRADHAN	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2020**

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114	CONTC/0003065/2020	LALATENDU BAL VS CHITRA ARUMUGAM	ADV VS	// 0 //
115	CONTC/0003066/2020	ANANDA CHANDRA PALEI VS CHITRA ARUMUGAM	ADV VS	// 0 //
116	CONTC/0003067/2020	PARAMESWAR MAHANTA VS CHITRA ARUMUGAM	ADV VS	// 0 //
117	CONTC/0003068/2020	GYANENDRA KUMAR VS CHITRA ARUMUGAM	ADV VS	// 0 //
118	CONTC/0003069/2020	NITYANANDA MANDAL VS CHITRA ARUMUGAM	ADV VS	// 0 //
119	CONTC/0003070/2020	DURYODHAN MAHANTA VS CHITRA ARUMUGAM	ADV VS	// 0 //
120	CONTC/0003071/2020	LAXMAN KUMAR MAHANTA VS CHITRA ARUMUGAM	ADV VS	// 0 //
121	CONTC/0003072/2020	BASANTA KUMAR MAHANTA VS CHITRA ARUMUGAM	ADV VS	// 0 //
122	CONTC/0003073/2020	KANHU CHARAN SAMAL VS CHITRA ARUMUGAM	ADV VS	// 0 //
123	CONTC/0003074/2020	BIBHUTI BHUSAN MAHANTA VS CHITRA ARUMUGAM	ADV VS	// 0 //
124	CONTC/0003075/2020	ASHOK KUMAR TRIPATHY VS PRADEEP KUMAR SAHOO	BIBEKANANDA NAYAK VS	// 0 //
125	CONTC/0003076/2020	SUDAM CHANDRA MISHRA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
126	CONTC/0003077/2020	PRADIP KUMAR DASH BHARAT CHARAN NAYAK	ADV	//
		VS	VS	0
127	CONTC/0003078/2020	PRADIP KUMAR DASH BHAGIRATHI POLAI	ADV	//
		VS	VS	0
128	CONTC/0003079/2020	PRADIP KUMAR DASH ANUPAMA SATPATHY	ADV	//
		VS	VS	0
129	CONTC/0003080/2020	PRADIP KUMAR DASH JOGENDRA BEHERA	ADV	//
		VS	VS	0
130	CONTC/0003081/2020	PRADIP KUMAR DASH ARAKHITA CHANDRA SAMANTA	ADV	//
		VS	VS	0
131	CONTC/0003082/2020	PRASANNA KUMAR BEHERA RANJAN KUMAR SAMANTARAY	ADV	//
		VS	VS	0
132	CONTC/0003083/2020	CHITHRA ARUMUGAM ANUPAMA PARIDA	ADV	//
		VS	VS	0
133	CONTC/0003084/2020	CHITHRA ARUMUGAM SUJATA MOHANTY	ADV	//
		VS	VS	0
134	CONTC/0003085/2020	CHITHRA ARUMUGAM ABHIMANYU SAHOO	ADV	//
		VS	VS	0
135	CONTC/0003086/2020	CHITHRA ARUMUGAM NABA KISHOR BARIK	ADV	//
		VS	VS	0
136	CONTC/0003087/2020	CHITHRA ARUMUGAM ASHOK KUMAR DAS	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CONTC/0003088/2020	CHITHRA ARUMUGAM BIJAY KUMAR BEHERA VS	ADV VS	// // 0
138	CONTC/0003089/2020	CHITHRA ARUMUGAM GANGADHAR BARICK VS	ADV VS	// // 0
139	CONTC/0003090/2020	CHITHRA ARUMUGAM BIJAYA KUMAR PASCHIMKABAT VS	ADV VS	// // 0
140	CONTC/0003091/2020	CHITHRA ARUMUGAM PRAFULLA KUMAR BHATTA VS	ADV VS	// // 0
141	CONTC/0003092/2020	CHITHRA ARUMUGAM PABITRA MOHAN DASH VS	ADV VS	// // 0
142	CONTC/0003093/2020	CHITHRA ARUMUGAM HRUSIKESH NAYAK VS	SRI PITAMBAR PANDA VS	// // 0
143	CONTC/0003094/2020	BRUNDABAN BEHERA ASHOK KUMAR THATOI VS	ADV VS	// // 0
144	CONTC/0003095/2020	CHITHRA ARUMUGAM KISHORE CHANDRA PRADHAN VS	ADV VS	// // 0
145	CONTC/0003096/2020	CHITHRA ARUMUGAM SASI BHUSAN DASH VS	ADV VS	// // 0
146	CONTC/0003097/2020	CHITHRA ARUMUGAM SUBASH CHANDRA PRADHAN VS	ADV VS	// // 0
147	CONTC/0003098/2020	CHITHRA ARUMUGAM SANGRAM MOHAPATRA VS	ADV VS	// // 0
		CHITHRA ARUMUGAM		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLA/0000434/2020	BHAJUA @ GANESH @ HRUSHI @ HRUSIKESH KUNDANARAYAN MISHRA (4) VS STATE OF ODISHA	VS	/ /0 () //
149	CRLA/0000435/2020	SIKU MAJHI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	TIKIRI /31 /2017 () //
150	CRLA/0000436/2020	HEMANTA KANTA VS ARJUN PANDA	B.S.DASPARIDA VS	/ /0 () //
151	CRLA/0000437/2020	SASHIKANTA ROUT VS STATE OF ORISSA	ASHOK KUMAR SAHOO VS	/ /0 () //
152	CRLA/0000438/2020	DAKTAR @ DURYODHAN DAS VS STATE OF ODISHA	P.K.PARHI VS	THAKURMUNDA /32 /2020 () //
153	CRLMC/0001208/2020	GIRISH CHANDRA PINGUA VS STATE OF ODISHA	S.P.DASH VS	RARUAN /24 /1998 () //
154	CRLMC/0001209/2020	RAKESH KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /225 /2017 () //
155	CRLMC/0001210/2020	SACHIN BALIARSINGH VS STATE OF ODISHA	SAROJ KU. DASH VS	NIRAKARPUR /116 /2014 () //
156	CRLMC/0001211/2020	SUJIT @ RANJIT KU.MOHANTY VS STATE OF ORISSA	PARTHA SARATHI NAYAK VS	COLLIERY /86 /2019 () //
157	CRLMC/0001212/2020	CHUINA MALLICK VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	JAGATSINGPUR /188 /2020 () //
158	CRLMC/0001213/2020	SUBASINI BARIKA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	KHAPRAKHOL /257 /2019 () //
159	CRLMP/0000797/2020	BHRAMARABARA PATRA	HEMANTA KUMAR MUND	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0000798/2020	TANUSHREE NAYAK	M/S GOPINATH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0000799/2020	DR. SURENDRA NATH PATI		/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0000800/2020	BIJAY KUMAR NANDI	HEMANTA KUMAR MUND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0000801/2020	BHANUMATI BETAL	PRAVASH CH.JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000802/2020	MANORANJAN SWAIN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000803/2020	SAUMESH KUMAR MAHARANA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0000804/2020	SAUMENDRA CHAND SOREN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000805/2020	UMA BHOI	A.PATTANAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0000806/2020	SUMITRA SAHOO	DEEPAK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000326/2020	BIKASH @ SATYABRATA NAIK	PARTHA SARATHI NAYAK	THAKURGARH /75 /2020
		VS	VS	()
		STATE OF ORISSA		//
170	CRLREV/0000327/2020	BIKASH @ SATYABRATA NAIK	PARTHA SARATHI NAYAK	PURUNAKOTE /23 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLREV/0000328/2020	STATE OF ODISHA JHUNALATA SAHOO VS	ASHOK KUMAR SAWAIN VS	// / /0 ()
172	CRLREV/0000329/2020	STATE OF ODISHA AND OTHERS TAPU @ PIKUN DAS VS	PARTHA SARATHI NAYAK VS	// DHENKANAL SADAR /225 /2020 ()
173	CRLREV/0000330/2020	STATE OF ORISSA ASHA SAHU VS	J.N.PANDA VS	// / /0 ()
174	CRLREV/0000331/2020	STATE OF ORISSA ROHIT NIAL VS	J.N.PANDA VS	// KOKSARA /112 /2006 ()
175	CRLREV/0000332/2020	STATE OF ORISSA GUNA @ GUNASAGAR MEHER VS	B.S.DASPARIDA VS	// MANAMUNDA /204 /2016 ()
176	CRLREV/0000333/2020	STATE OF ODISHA ROHIT KHERWAR VS	SURESH KUMAR JENA VS	// / /0 ()
177	CRLREV/0000334/2020	STATE OF ORISSA RANANJAY KU.SINGH VS	SUNIL KUMAR PANDA VS	// BRAJARAJNAGAR /37 /2020 ()
178	CRLREV/0000335/2020	STATE OF ORISSA AJAY KU.CHAURASIA @ AJAYA KU.CHOURASIA VS	SUNIL KUMAR PANDA VS	// / /0 ()
179	FAO/0000622/2020	STATE OF ODISHA NATIONAL INSURANCE COMPANY LTD. VS	NIBEDITA MOHANTY VS	// // ()
180	FAO/0000623/2020	BANITA BEHERA MALATI MAJHI VS	B.N.SAMANTARAY VS	// // ()
181	FAO/0000624/2020	UNION OF INDIA THE M/S. ORIENTAL INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // ()
		SK. RAHIM BUX		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	FAO/0000625/2020	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS SINDHU MAHAKUDA	PRASANTA KUMAR MOHANTY VS	// 0 //
183	FAO/0000626/2020	JYOTSHNA SAHOO VS UNION OF INDIA	PRASANTA KUMAR PARHI VS	// 0 //
184	FAO/0000627/2020	MITA DHAL VS UNION OF INDIA	PRASANNA KUMAR PARHI VS	// 0 //
185	ITA/0000022/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S.DILIP CONSTRUCTION PVT LTD	RADHEYSHYAM CHIMANKA (SR.STANDING COUNSEL I.T) VS	// 0 //
186	ITA/0000023/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S.DILIP CONSTRUCTIONS PVT LTD	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX) VS	// 0 //
187	ITA/0000024/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S. DILIP CONSTRUCTIONS PVT LTD	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX) VS	// 0 //
188	ITA/0000025/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S. DILIP CONSTRUCTIONS PVT. LTD.	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX) VS	// 0 //
189	ITA/0000026/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S.DILIP CONSTRUCTIONS PVT. LTD.	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX) VS	// 0 //
190	ITA/0000027/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S. DILIP CONSTRUCTIONS PVT. LTD.	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX) VS	// 0 //
191	ITA/0000028/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S. DILIP CONSTRUCTIONS PVT. LTD.	RADHEYSHYAM CHIMANKA VS	// 0 //
192	RPFAM/0000107/2020	RAMESWAR HEMBRAM VS GOURAMANI MURMU	SWARUP KUMAR PATNAIK VS	// 0 //
193	RSA/0000172/2020	BHIKARI CHARAN SAHOO	BIBEKANANDA BHUYAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WA/0000455/2020	AKSHYA KU.SAHOO GIRIAJA NANDINI HOTA	ASHOK KUMAR APAT	//
		VS	VS	0
195	WA/0000456/2020	STATE OF ORISSA ASHOK KUMAR NAIK	ASHOK KUMAR APAT	//
		VS	VS	0
196	WA/0000457/2020	STATE OF ODISHA KISHAN KUMAR DIGAL	ASHOK KUMAR APAT	//
		VS	VS	0
197	WA/0000458/2020	STATE OF ODISHA SATYASMITA BEHERA	ASHOK KUMAR APAT	//
		VS	VS	0
198	WA/0000459/2020	STATE OF ODISHA NILAMADHABA KANHAR	ASHOK KUMAR APAT	//
		VS	VS	0
199	WA/0000460/2020	STATE OF ORISSA KALIPADA MUNDA	ASHOK KU.APAT	//
		VS	VS	0
200	WA/0000461/2020	STATE OF ODISHA TAPASWINI GOUDA	ADV	//
		VS	VS	0
201	WA/0000462/2020	STATE OF ODISHA DAMAYANTI BEHERA	ASHOK KU.APAT	//
		VS	VS	0
202	WA/0000463/2020	STATE OF ODISHA RANTHI TIRKEY	ASHOK KUMAR APAT	//
		VS	VS	0
203	WA/0000464/2020	STATE OF ODISHA STATE OF ODISHA	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
204	WA/0000465/2020	PADMANAVA JENA STATE OF ODISHA	A.G.A.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WA/0000466/2020	HRUSIKESH HARICHANDAN STATE OF ODISHA VS	A.G.A. VS	// // 0
206	WA/0000467/2020	DIPTIREKHA PARIDA STATE OF ODISHA VS	A.G.A. VS	// // 0
207	WA/0000468/2020	PRAMOD KU.PATRA STATE OF ODISHA VS	A.G.A. VS	// // 0
208	WA/0000469/2020	DR.SABITRI SHASTRI STATE OF ODISHA VS	A.G.A. VS	// // 0
209	WA/0000470/2020	BAILOCHAN PANDA STATE OF ODISHA VS	A.G.A. VS	// // 0
210	WP(C)/0018178/2020	DR.SANJUKTA SAHOO RANJIT KUMAR PATNAIK VS	JITENDRA KUMAR DIGAL VS	// // 0
211	WP(C)/0018179/2020	STATE OF ODISHA NARAYAN CHANDRA DALAI VS	JITENDRA KUMAR DIGAL VS	// // 0
212	WP(C)/0018180/2020	STATE OF ODISHA MINATI DHAL VS	PRAVASH CH. JENA VS	// // 0
213	WP(C)/0018181/2020	STATE OF ODISHA SANJUKTA SAMANTA VS	PRAVASH CH. JENA VS	// // 0
214	WP(C)/0018182/2020	STATE OF ODISHA RAMESH CHANDRA GUIN VS	UMESH CHANDRA MOHANTY VS	// // 0
215	WP(C)/0018183/2020	STATE OF ORISSA JAY SHANKAR NAG VS	P.K.PATTANAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0018184/2020	DILIP KUMAR PANDA VS STATE OF ODISHA	P.K.PATTANAYAK VS	// 0 //
217	WP(C)/0018185/2020	SANKIRTAN SAI VS STATE OF ODISHA	P.K.PATTANAYAK VS	// 0 //
218	WP(C)/0018186/2020	HALAYUDHA PADHAN VS STATE OF ODISHA	P.K.PATTANAYAK VS	// 0 //
219	WP(C)/0018187/2020	KSHETRA MOHAN PATEL VS STATE OF ODISHA	P.K.PATTANAYAK VS	// 0 //
220	WP(C)/0018188/2020	PADMINI DASH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
221	WP(C)/0018189/2020	DR. SATYA PRASANNA NAYAK VS STATE OF ODISHA	BISWAJIT MOHARANA VS	// 0 //
222	WP(C)/0018190/2020	ASEEM KUMAR MOHANTY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
223	WP(C)/0018191/2020	MANASI PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
224	WP(C)/0018192/2020	DOLAMANI SAHU VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
225	WP(C)/0018193/2020	RADHAGOBINDA MEHER VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
226	WP(C)/0018194/2020	SITAKANTA BEHERA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
227	WP(C)/0018195/2020	KUSHA BAG	SHIBANI SHANKAR PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0018196/2020	DURLAVA SAHU	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0018197/2020	ANTA SAHU @ ANTA KUMAR SAHU	TRILOCHAN NANDA	//
		VS	VS	0
		FOOD SUPPLIES AND CONSUMER W.F.		//
230	WP(C)/0018198/2020	PRADEEP KUMAR SAHU	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0018199/2020	RABINDRA MEHER	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0018200/2020	BHUTULU SETH	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0018201/2020	SANTANU KUMAR DASH	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0018202/2020	MANOJ KUMAR ACHARYA	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0018203/2020	BASUDEV SAHU	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0018204/2020	PRADEEP PRADHAN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
237	WP(C)/0018205/2020	NRUSINGH CHARAN MAHANTA	B.N.PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018206/2020	PRASANTA KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0018207/2020	STATE OF ODISHA DILLIP KUMAR MAHANTA VS	B.N.PARIDA VS	// // 0
240	WP(C)/0018208/2020	STATE OF ODISHA ANJALI SAHOO VS	B.N.PARIDA VS	// // 0
241	WP(C)/0018209/2020	STATE OF ODISHA BHIMASEN MAHANTA VS	B.N.PARIDA VS	// // 0
242	WP(C)/0018210/2020	STATE OF ODISHA SUKUMARI SAHOO VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
243	WP(C)/0018211/2020	UNION OF INDIA GAMHA CHARAN MAHANTA VS	B.N.PARIDA VS	// // 0
244	WP(C)/0018212/2020	STATE OF ODISHA PRAFULLA KUMAR MAHANTA VS	B.N.PARIDA VS	// // 0
245	WP(C)/0018213/2020	STATE OF ODISHA KAPILESWAR PRADHAN VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
246	WP(C)/0018214/2020	UNION OF INDIA MRUTYUNJAY NAIK VS	B.N.PARIDA VS	// // 0
247	WP(C)/0018215/2020	STATE OF ODISHA MADAN MOHAN MAHANTA VS	B.N.PARIDA VS	// // 0
248	WP(C)/0018216/2020	STATE OF ODISHA BIDYA SAGAR SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
249	WP(C)/0018217/2020	UNION OF INDIA SANJAY KUMAR SAHOO VS STATE OF ODISHA	B.N.PARIDA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0018218/2020	BHAGABAN MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
251	WP(C)/0018219/2020	GURU CHARAN LENKA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
252	WP(C)/0018220/2020	PRABIR KUMAR BHANJA VS STATE OF ODISHA	M/S SOMNATH MISHRA VS	// 0 //
253	WP(C)/0018221/2020	PREMALATA MOHANTY VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
254	WP(C)/0018222/2020	HARISH CHANDRA JENA VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
255	WP(C)/0018223/2020	CHINTAMANI MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
256	WP(C)/0018224/2020	LAMBODAR PATEL VS DRCS,BARGARH	M/S G.N. SAHU VS	// 0 //
257	WP(C)/0018225/2020	SURENDRANATH MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
258	WP(C)/0018226/2020	RAHAS BIHARI MOHANTA VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
259	WP(C)/0018227/2020	CHIRANJIVEE PATRA VS STATE OF ODISHA	M/S SIDHARTH PR. DAS VS	// 0 //
260	WP(C)/0018228/2020	LOCHAN MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
261	WP(C)/0018229/2020	KUSHAL CHANDRA MOHANTA	M/S.SANGRAM JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0018230/2020	P.APPALANARASINGHA RAO	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0018231/2020	BISHWABHUSAN MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0018232/2020	SHISHIR KUMAR PRADHAN	M/S.SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0018233/2020	BENUDHAR NAIK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0018234/2020	ANANTA KISHORE SAMAL	M/S PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0018235/2020	MD.BARKATULLAH	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0018236/2020	HRUSHIKESH MOHANTA	M/S.SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0018237/2020	SURESH CHANDRA BEHERA	P.K.RATH 1	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0018238/2020	MD.ANSAR	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0018239/2020	MD.MODASSIR NAZAR	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0018240/2020	MAHESWAR SETHY	M/S.SANGRAM JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0018241/2020	STATE OF ODISHA JYOTSNARANI MAHAKUD VS	B.N.PARIDA VS	// // 0
274	WP(C)/0018242/2020	STATE OF ODISHA JADUMANI PURTY VS	B.N.PARIDA VS	// // 0
275	WP(C)/0018243/2020	STATE OF ODISHA LAXMINARAYAN MOHANTA VS	M/S.SANGRAM JENA VS	// // 0
276	WP(C)/0018244/2020	STATE OF ODISHA MADAN MOHAN MAHAKUD VS	B.N.PARIDA VS	// // 0
277	WP(C)/0018245/2020	STATE OF ODISHA KAMALA MAHANTA VS	B.N.PARIDA VS	// // 0
278	WP(C)/0018246/2020	STATE OF ODISHA GOURAHARI MOHANTA VS	M/S.SANGRAM JENA VS	// // 0
279	WP(C)/0018247/2020	STATE OF ODISHA RAJENDRA KUMAR LENKA VS	M/S RAMA KRISHNA BISOI VS	// // 0
280	WP(C)/0018248/2020	STATE OF ODISHA MAHENDRA MAHANTA VS	B.N.PARIDA VS	// // 0
281	WP(C)/0018249/2020	STATE OF ODISHA PARAMANANDA MOHANTA VS	M/S.SANGRAM JENA VS	// // 0
282	WP(C)/0018250/2020	STATE OF ODISHA MANASI DAS VS	BIBHUDA NANDA MOHAPATRA VS	// // 0
283	WP(C)/0018251/2020	STATE OF ODISHA ORISSA CONSTRUCTION CORPN. VS GST AND CENTRAL EXCISE	SOHAN MISHRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0018252/2020	PURNA CHANDRA MALLICK VS STATE OF ODISHA	M/S RAMA KRISHNA BISOI VS	// 0 //
285	WP(C)/0018253/2020	SURENDRANATH MOHANTA VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
286	WP(C)/0018254/2020	PRAMOD KUMAR DWIBEDI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// 0 //
287	WP(C)/0018255/2020	BIDESHI KUMAR SETHI VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
288	WP(C)/0018256/2020	ALLHADA CHANDRA DAS VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// 0 //
289	WP(C)/0018257/2020	SADANANDA SETHY VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
290	WP(C)/0018258/2020	RAJA KISHORE LENKA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
291	WP(C)/0018259/2020	SUDHANSU SEKHAR JENA VS STATE OF ORISSA	UMESH CHANDRA MOHANTY VS	// 0 //
292	WP(C)/0018260/2020	PRAMODA MOHANTY VS GOVT.OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
293	WP(C)/0018261/2020	BISWANATH DAS VS UNION OF INDIA	KALINGA KESHARI MOHAPATRA VS	// 0 //
294	WP(C)/0018262/2020	PRADYUMNA KUMAR SETHY VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
295	WP(C)/0018263/2020	LAKHMAN KUMAR SAHOO	MANMAYA KUMAR DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0018264/2020	RANJIT KUMAR KAR	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0018265/2020	HARISH CHANDRA PARHI	M/S.SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0018266/2020	SANJULATA BARIK	DEBA KUMAR RATH	//
		VS	VS	0
		PANCHAYATI RAJ		//
299	WP(C)/0018267/2020	RANJIT PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
		WESCO UTILITY SERVICES		//
300	WP(C)/0018268/2020	DAYANIDHI SAMAL	M/S SOMNATH MISHRA	//
		VS	VS	0
		MANOJ KU. NAYAK		//
301	WP(C)/0018269/2020	MANORANJAN PANIGRAHI	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0018270/2020	YUDHISTHIR MOHANTA	M/S.SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0018271/2020	RANAJIT PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
		WESCO UTILITY SERVICES		//
304	WP(C)/0018272/2020	BRAJABANDHU MOHANTA	M/S.SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0018273/2020	SANJAYA KUMAR PANDA	ALEKHA CHANDRA MOHANTY	//
		VS	VS	0
		THE COMMISSIONER SECRETARY		//
306	WP(C)/0018274/2020	OSEB SHRAMIK MAHASANGHA	M/S SOMNATH MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0018275/2020	GOVT. OF ODISHA LAXMAN MAHANTA VS	M/S.SANGRAM JENA VS	// // 0
308	WP(C)/0018276/2020	STATE OF ODISHA MINA KUMARI MALIK VS	AMIT PRASAD BOSE VS	// // 0
309	WP(C)/0018277/2020	GOVERNMENT OF ODISHA KANHU CHARAN MOHANTA VS	M/S.SANGRAM JENA VS	// // 0
310	WP(C)/0018278/2020	STATE OF ODISHA BIPIN SAHU VS	AMIT PRASAD BOSE VS	// // 0
311	WP(C)/0018279/2020	STATE OF ODISHA MAHESWAR SAHOO VS	M/S SIDHARTHA SWAIN VS	// // 0
312	WP(C)/0018280/2020	STATE OF ODISHA MAYA TIWARI VS	G.P.JENA VS	// // 0
313	WP(C)/0018281/2020	PRINCIPAL SECRETARY TO GOVT.HOUSING AND URBAN DEVELOPMENT DEPARTMENT PURNA CHANDRA SAHOO VS	M/S SIDHARTHA SWAIN VS	// // 0
314	WP(C)/0018282/2020	STATE OF ODISHA ASHOK KUMAR BISWAL VS	G.P.JENA VS	// // 0
315	WP(C)/0018283/2020	STATE OF ODISHA PRAMOD KUMAR PANIGRAHI VS	SHARMISTHA SAMAL VS	// // 0
316	WP(C)/0018284/2020	STATE OF ODISHA HAR MOHAN DAS VS	SHARMISTHA SAMAL VS	// // 0
317	WP(C)/0018285/2020	STATE OF ODISHA HIMANSHU SHEKHAR JENA VS	SHARMISTHA SAMAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0018286/2020	JOGESWAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
319	WP(C)/0018287/2020	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	WP(C)/0018288/2020	DUKHISHYAM SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
321	WP(C)/0018289/2020	BRAHMANANDA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	WP(C)/0018290/2020	DR.PRAMOD KUMAR KAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
323	WP(C)/0018291/2020	DINABANDHU DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
324	WP(C)/0018292/2020	PURI ZILA VISWAKARMA MAHASABHA VS THE PRINCIPAL SECRETARY TO GOVERNMENT OF ORISSA	KISHORE KUMAR MISHRA VS	// 0 //
325	WP(C)/0018293/2020	M/S.FUTURE TECHNOLOGIES VS THE CHIEF MANAGER PUNJAB NATIONAL BANK	TANMAY MISHRA VS	// 0 //
326	WP(C)/0018294/2020	SANTILATA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
327	WP(C)/0018295/2020	PRAMOD KUMAR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
328	WP(C)/0018296/2020	REJIYA BIBI VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
329	WP(C)/0018297/2020	SK.SAMIRUDDIN	RAMANATH ACHARYA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0018298/2020	RAMESH CHANDRA PANDA	M/S.NITISH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0018299/2020	SUDARSHAN DAS	M/S ARJUN CH. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0018300/2020	DEBAPRASADA NAYAK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0018301/2020	NAROTTAM SAHU	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0018302/2020	RAMESH CHANDRA PANDA	M/S.NITISH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0018303/2020	MUKTIANTA KAR	M/S T.K. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0018304/2020	SURESH SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0018305/2020	ARJUN PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0018306/2020	AKSHYAYA PATNAIK	H.K. ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0018307/2020	AJAGAR KHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0018308/2020	DASARATHI PRUSTY	M/S T.K. NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0018309/2020	STATE OF ODISHA DEBABRATA DAS VS	M/S.ANIRUDHA DAS VS	// // 0
342	WP(C)/0018310/2020	STATE OF ODISHA BIJAY KUMAR BEHERA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
343	WP(C)/0018311/2020	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
344	WP(C)/0018312/2020	STATE OF ODISHA ANANT CH. MISHRA VS	M/S T.K. NAYAK VS	// // 0
345	WP(C)/0018313/2020	STATE OF ODISHA SWAYAMJEET PRADHAN VS	PRADEEP KUMAR PANDA VS	// // 0
346	WP(C)/0018314/2020	STATE OF ODISHA KHETRAMOHAN RANA VS	H.K.ROUT VS	// // 0
347	WP(C)/0018315/2020	STATE OF ODISHA SITARAM PATI VS	M/STUSHAR KANTA NAYAK VS	// // 0
348	WP(C)/0018316/2020	STATE OF ODISHA RAJANI JENA VS	M/S.ANIRUDHA DAS VS	// // 0
349	WP(C)/0018317/2020	EXECUTIVE ENGINEER,WESCO M/S.SURAJ ENTERPRISES, A PROPRIETORSHIP CONCERN	PROBODH CH.NAYAK VS	// // 0
350	WP(C)/0018318/2020	STATE OF ODISHA ASHOK KUMAR ROUT VS	M/S T.K. NAYAK VS	// // 0
351	WP(C)/0018319/2020	STATE OF ODISHA SASI BHUSAN TRIPATHY VS	RAMA KRISHNA BISOI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0018320/2020	JAYANANDA MAJHI VS STATE OF ODISHA	M/S S. PATTNAIK VS	// 0 //
353	WP(C)/0018321/2020	JOGENDRA BEBATA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0018322/2020	RAJASHREE PANDA VS STATE OF ODISHA	M/S.BIPLAB MOHANTY VS	// 0 //
355	WP(C)/0018323/2020	SUNIL KUMAR SAHU VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
356	WP(C)/0018324/2020	NILAMANI SAHOO VS STATE OF ODISHA	M/S S. PATTNAIK VS	// 0 //
357	WP(C)/0018325/2020	RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0018326/2020	M/S ABHA ENGINEERING AND CONSTRUCTION VS CHAIRMAN,PARADEEP PORT TRUST	M/S SURYAKANTA DASH VS	// 0 //
359	WP(C)/0018327/2020	PRABODH KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0018328/2020	EXECUTIVE ENGINEER (ELECT) VS PABITRA KUMAR BARIK	B.K.NAYAK..1 VS	// 0 //
361	WP(C)/0018329/2020	DAMODAR MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
362	WP(C)/0018330/2020	GOURAV HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	G.N.MISHRA VS	// 0 //
363	WP(C)/0018331/2020	SAPTARSHI RESIDENTAL PLUS TWO SCIENCE VS G.N.MISHRA	G.N.MISHRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0018332/2020	SANTANU KUMAR SWAIN	DAYANANDA MOHAPATRA	//
		VS	VS	0
		DIRECTOR PRINTING STATIONARY AND PUBLICATION OF ODISHA		//
365	WP(C)/0018333/2020	LOKANATH MOHANTA	M/S.HEMANTA KUMAR MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0018334/2020	ASWINI KUMAR SAHOO	M/S.ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0018335/2020	MOHAMAD JIKRIA	M/S.PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0018336/2020	SARAT CHANDRA RAY	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0018337/2020	SARALA JENA	CHITTA RANJAN LENKA	//
		VS	VS	0
		COMMISSIONER, S.T.A		//
370	WP(C)/0018338/2020	NARENDRA MEHENA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0018339/2020	PRAMOD KUMAR SINGH	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0018340/2020	BIBHUTI BHUSAN SATAPATHY	M/S PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0018341/2020	RAMESH CHANDRA PATEL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0018342/2020	MEGHANAD NETI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0018343/2020	STATE OF ODISHA KRUPASINDHU MISHRA VS	PRASANTA KUMAR MOHANTY VS	// // 0
376	WP(C)/0018344/2020	STATE OF ODISHA BHAGIRATHI PATNAIK VS	BIBEKANANDA BHUYAN VS	// // 0
377	WP(C)/0018345/2020	STATE OF ODISHA M/S KALINGA HATCHERY LTD. VS	M/S AJIT KUMAR ROY VS	// // 0
378	WP(C)/0018346/2020	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION JAGANNATH OJHA VS	RUDRA NARAYAN PARIJA VS	// // 0
379	WP(C)/0018347/2020	STATE OF ODISHA M/S KALINGA HATCHERY LTD. VS	M/S AJIT KUMAR ROY VS	// // 0
380	WP(C)/0018348/2020	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION SAROJ KUMAR MEHER VS	PRASANTA KUMAR MOHANTY VS	// // 0
381	WP(C)/0018349/2020	STATE OF ODISHA JATIN KUMAR PATEL VS	PRASANTA KUMAR MOHANTY VS	// // 0
382	WP(C)/0018350/2020	STATE OF ODISHA DILLIP KUMAR MEHER VS	PRASANTA KUMAR MOHANTY VS	// // 0
383	WP(C)/0018351/2020	STATE OF ODISHA SANTOSH KUMAR KHANDA VS	PRASANTA KUMAR MOHANTY VS	// // 0
384	WP(C)/0018352/2020	STATE OF ODISHA BIHARI PATEL VS	PRASANTA KUMAR MOHANTY VS	// // 0
385	WP(C)/0018353/2020	STATE OF ODISHA KISHORE KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0018354/2020	JAGADISH BANIA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
387	WP(C)/0018355/2020	NRUPATI BEHERA VS STATE OF ODISHA	M/SBIBHUTI BHUSAN MISHRA VS	// 0 //
388	WP(C)/0018356/2020	JAGADISH PADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
389	WP(C)/0018357/2020	KHIROD KUMAR KUAR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
390	WP(C)/0018358/2020	SUKANTA KUMAR PATEL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
391	WP(C)/0018359/2020	BEDABYAS SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
392	WP(C)/0018360/2020	JIWAN KISHORE PARIDA VS STATE OF ODISHA	M/S AHBIRAM SWAIN VS	// 0 //
393	WP(C)/0018361/2020	BHABANI SHANKAR PRUSETH VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
394	WP(C)/0018362/2020	MIR ARFAN ALLI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
395	WP(C)/0018363/2020	HARIHAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
396	WP(C)/0018364/2020	BIDYADHAR MUNDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
397	WP(C)/0018365/2020	SUDESHMA NAYAK	PRASANTA KUMAR MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0018366/2020	PRATAP KISHORE MUDULI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0018367/2020	M/S BINU INDUSTRIES	M/S SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0018368/2020	MADHUSUDAN BALABANTARAYA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0018369/2020	JAYANARAYAN BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0018370/2020	PRATAP KUMAR NAYAK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0018371/2020	BIRENDRA NATH MARNDI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0018372/2020	NRUSINGHA KUMAR KALIA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0018373/2020	MINATI PRAVA MISHRA	M/S SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0018374/2020	TEJRAJ SAHU	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0018375/2020	M/S.SUVAKANTA OMFED BOOTH NO.2530	M/S.SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0018376/2020	SHIBA PRASAD RATH	M/S SUKANTA KUMAR DALAI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0018377/2020	STATE OF ODISHA SAROJ DEVI SARDA VS	PRASANNA KU. PARHI VS	// // 0
410	WP(C)/0018378/2020	STATE OF ODISHA SHIBA PRASAD RATH VS	M/S SUKANTA KUMAR DALAI VS	// // 0
411	WP(C)/0018379/2020	STATE OF ODISHA M/S.BINU INDUSTRIES VS	M/S.SOUMYA MISHRA VS	// // 0
412	WP(C)/0018380/2020	STATE OF ODISHA T.S. ALLOYS THIKA MAJDOOR SABHA VS	M/S SUKANTA KUMAR DALAI VS	// // 0
413	WP(C)/0018381/2020	STATE OF ODISHA SURESH CHANDRA DAS VS	PRAFULLA KUMAR RATH VS	// // 0
414	WP(C)/0018382/2020	STATE OF ODISHA HAREKRUSHNA SETHI VS	M/S.SRINIVAS MOHANTY VS	// // 0
415	WP(C)/0018383/2020	STATE OF ODISHA UMA SANKAR MOHAPATRA VS	M/S SUKANTA KUMAR DALAI VS	// // 0
416	WP(C)/0018384/2020	BERHAMPUR UNIVERSITY RAJ KISHORE GADABAD VS	M/S RAMA PRASAD DALAI VS	// // 0
417	WP(C)/0018385/2020	STATE OF ODISHA DURYODHAN BEHERA VS	M/S RAMA PRASAD DALAI VS	// // 0
418	WP(C)/0018386/2020	STATE OF ODISHA RABINDRA KUMAR BEHURIA VS	M/S.AMIYA KUMAR MOHANTY VS	// // 0
419	WP(C)/0018387/2020	STATE OF ODISHA SOUDAMINI BEHERA VS	SUMANTA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0018388/2020	KAILASH CHANDRA PANDA VS STATE OF ODISHA	M/S RAMA PRASAD DALAI VS	// 0 //
421	WP(C)/0018389/2020	ADITYA PRASAD RATH VS STATE OF ODISHA	M/S RAMA PRASAD DALAI VS	// 0 //
422	WP(C)/0018390/2020	BASANTA KUMAR PADHI VS STATE OF ODISHA	M/S.SRINIVAS MOHANTY VS	// 0 //
423	WP(C)/0018391/2020	DILLIP KUMAR JALI VS STATE OF ODISHA	M/S RAMA PRASAD DALAI VS	// 0 //
424	WP(C)/0018392/2020	SOURYA PRAKASH SAHOO VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
425	WP(C)/0018393/2020	RAMESH CHANDRA SAHOO VS STTAE OF ODISHA	M/S RAMA PRASAD DALAI VS	// 0 //
426	WP(C)/0018394/2020	ACHYUTANANDA BEHERA VS STATE OF ODISHA	M/S RAMA PRASAD DALAI VS	// 0 //
427	WP(C)/0018395/2020	BISWANATH PANDA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
428	WP(C)/0018396/2020	HAREKRUSHNA UTHA DOKANI SANGHA WELFARE TRUST VS STATE OF ODISHA	M/S SRINIVAS MOHANTY VS	// 0 //
429	WP(C)/0018397/2020	PRAMOD KUMAR JENA VS STATE OF ODISHA	M/S RAMA PRASAD DALAI VS	// 0 //
430	WP(C)/0018398/2020	SAMIR KUMAR BEHERA VS STATE OF ODISHA	M/S RAMA PRASAD DALAI VS	// 0 //
431	WP(C)/0018399/2020	PRASANTA KUMAR DAS	M/S RAMA PRASAD DALAI	//

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
432	WP(C)/0018400/2020	STATE OF ODISHA BHAGYARATHI MALLICK	MIHIR KUMAR DASH	//
		VS	VS	0
433	WP(C)/0018401/2020	STATE OF ODISHA MONALISA SAHOO	M/S.SRINIVAS MOHANTY	//
		VS	VS	0
434	WP(C)/0018402/2020	STATE OF ODISHA MAHESH AGRAWAL	M/S.SUSHANT KUMAR JOSH	//
		VS	VS	0
435	WP(C)/0018403/2020	STATE OF ODISHA SUDAM CHARAN SAHOO	MIHIR KUMAR DASH	//
		VS	VS	0
436	WP(C)/0018404/2020	STATE OF ODISHA SUCHETA PATTNAIK	DEBA KUMAR RATH	//
		VS	VS	0
437	WP(C)/0018405/2020	REVENUE SANTANU KUMAR PATRA	M/S K.K.SWAIN	//
		VS	VS	0
438	WP(C)/0018406/2020	STATE OF ODISHA UBHRAKANTA DASH	M/S MIHIR KUMAR DASH	//
		VS	VS	0
439	WP(C)/0018407/2020	STTAE OF ODISHA SMITARANI MISHRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
440	WP(C)/0018408/2020	STATE OF ODISHA HRUSIKESH SAHU	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
441	WP(C)/0018409/2020	STATE OF ODISHA GOPABANDHU BEJ	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
442	WP(C)/0018410/2020	STATE OF ODISHA SAPAN PRADHAN	M/S K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0018411/2020	STATE OF ODISHA BIRAJA PRASAD DALPATI VS	PRASANTA KUMAR MOHANTY VS	// // 0
444	WP(C)/0018412/2020	STATE OF ODISHA PRABIR KUMAR ROUT VS	PRASANTA KUMAR MOHANTY VS	// // 0
445	WP(C)/0018413/2020	STATE OF ODISHA SAUDAMINI MEHER VS	M/S K.K.SWAIN VS	// // 0
446	WP(C)/0018414/2020	STATE OF ODISHA BABAN CHARAN JENA VS	M/S MIHIR KUMAR DASH VS	// // 0
447	WP(C)/0018415/2020	STATE OF ODISHA BINOD NAYAK VS	M/S.SUSHANTA KUMAR JOSHI VS	// // 0
448	WP(C)/0018416/2020	STATE OF ODISHA KASINATH PARIDA VS	UMESH CHANDRA PATNAIK VS	// // 0
449	WP(C)/0018417/2020	STATE OF ODISHA SAMBIT PADHI VS	UMESH CHANDRA PATNAIK VS	// // 0
450	WP(C)/0018418/2020	STATE OF ODISHA RATNAKAR DAS VS	M/S MIHIR KUMAR DASH VS	// // 0
451	WP(C)/0018419/2020	STATE OF ODISHA SATYANARAYAN MISHRA VS	M/S MIHIR KUMAR DASH VS	// // 0
452	WP(C)/0018420/2020	STATE OF ODISHA DR.SURESH CHANDRA KAR VS	RAJIV KUMAR MAHANTA VS	// // 0
453	WP(C)/0018421/2020	STATE OF ODISHA RADHAKANTA SETHY VS STATE OF ODISHA	M/S K.K.SWAIN VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0018422/2020	BIBHUTI BHUSAN MOHANTY VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
455	WP(C)/0018423/2020	ASHISH KUMAR PATRA VS STATE OF ODISHA	M/S.B.K.NAYAK VS	// 0 //
456	WP(C)/0018424/2020	LINGARAJ SAHU VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
457	WP(C)/0018425/2020	KARTIKA MALLIK VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
458	WP(C)/0018426/2020	KHAGESWAR SAHOO VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
459	WP(C)/0018427/2020	TANKOL GRAM PANCHAYAT VS STATE OF ODISHA	M/S.AMITAV TRIPATHY VS	// 0 //
460	WP(C)/0018428/2020	SANTOSINI SARANGI VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
461	WP(C)/0018429/2020	GOPAL SETHY VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
462	WP(C)/0018430/2020	TRILOCHAN MEHER VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
463	WP(C)/0018431/2020	BHABAGRAHI MEHER VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
464	WP(C)/0018432/2020	MAMATA MEHER VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
465	WP(C)/0018433/2020	BIKASH RANJAN MOHAPATRA	M/S.ALEKH CHANDRA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY		//
466	WP(C)/0018434/2020	SURENDRA KUMAR TANDI	M/S K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0018435/2020	DHANI SINGH	M/S.SWARUP KUMAR PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
468	WP(C)/0018436/2020	GOPINATH PRADHAN	M/S K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0018437/2020	LIPAN KUMAR PARIDA	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0018438/2020	SATYABHAMA MANGARAJ	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0018439/2020	BRILLIANCE PLUS THREE SCIENCE COLLEGES	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0018440/2020	PUSPANJALI PADHI	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0018441/2020	SAMARJIT PADHI	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0018442/2020	SARASWATI SHISHU BIDYA MANDIR	M/SSUSHANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0018443/2020	SAMBIT KAHALSINGH	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0018444/2020	INDIAN INSTITUTE OF MANAGEMENT AND SCIENCES	BIENBASAD DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0018445/2020	STATE OF ODISHA DR. DHIREN MOHANTY VS	M/S DURGESH NARAYAN RATH VS	// // 0
478	WP(C)/0018446/2020	STATE OF ODISHA RANJIT PADHI VS	UMESH CHANDRA PATNAIK VS	// // 0
479	WP(C)/0018447/2020	STATE OF ODISHA PRADIPTA KUMAR NAYAK VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
480	WP(C)/0018448/2020	STATE OF ODISHA PUSPANJALI PADHI VS	UMESH CHANDRA PATNAIK VS	// // 0
481	WP(C)/0018449/2020	STATE OF ODISHA LIPAN KUMAR PARIDA VS	UMESH CHANDRA PATNAIK VS	// // 0
482	WP(C)/0018450/2020	STATE OF ODISHA MAHENDRA KUMAR JENA VS	M/SPRASANTA KUMAR SATAPATHY VS	// // 0
483	WP(C)/0018451/2020	STATE OF ODISHA KARUNAKAR CHAMPATI VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
484	WP(C)/0018452/2020	STATE OF ODISHA DINENDRA NARAYAN SINGH VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // 0
485	WP(C)/0018453/2020	STATE OF ODISHA HIMANSU MOHAN PADHI VS	UMESH CHANDRA PATNAIK VS	// // 0
486	WP(C)/0018454/2020	STATE OF ODISHA JOGENDRA NATH SAHOO VS	M/S.SANJAY RATH VS	// // 0
487	WP(C)/0018455/2020	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR HIMANSU MOHAN PADHI VS	UMESH CHANDRA PATNAIK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0018456/2020	CHANDAN KUMAR LENKA VS STATE OF ODISHA	M/S.SASWAT DAS VS	// 0 //
489	WP(C)/0018457/2020	HIMANSU MOHAN PADHI VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
490	WP(C)/0018458/2020	MANORAMA MISHRA VS STATE OF ODISHA	M/S.SASWAT DAS VS	// 0 //
491	WP(C)/0018459/2020	SATYABHAMA MANGARAJ VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
492	WP(C)/0018460/2020	PURNA CHANDRA BARIK VS STATE OF ODISHA	M/S.PRONOY MOHANTY VS	// 0 //
493	WP(C)/0018461/2020	BAGISWARI SANSKRIT VIDYALAYA VS STATE OF ODISHA	M/S.GYANESWAR SATPATHY VS	// 0 //
494	WP(C)/0018462/2020	ANIL KUMAR PANDA VS STATE OF ODISHA	M/S.SAMARENDRA PATTNAIK VS	// 0 //
495	WP(C)/0018463/2020	ANUPAM PANDA VS STATE OF ODISHA	M/S.SAMARENDRA PATTNAIK VS	// 0 //
496	WPCRL/0000066/2020	ARATI BHOI VS DCP,CUTTACK	M/S.MANAS RANJAN SAMANTARAY VS	//0 0 //
497	WPCRL/0000067/2020	AMIYA PRASAD MISHRA VS DEPUTY COMMISSIONER OF POLICE,CTC	DAYANANDA MOHAPATRA VS	//0 0 //
498	WPCRL/0000068/2020	GOPAL PATTNAIK @ GOPAL KRUSHNA PATTNAIK VS STATE OF ORISSA	MAHARAJA DEBA BEHERA VS	//0 0 //
499	WPCRL/0000069/2020	PREMANANDA KHATUA	BIKRAM KESHARI BAL	//0

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0008875/2020	STATE OF ODISHA CHANDAN NAIK	B.B.ROUTRAY	// /162 /2020
		VS	VS	()
501	ABLAPL/0008876/2020	STATE OF ODISHA RABI SAHU@RABI CHANDRA SAHU	TRILOCHAN NANDA	// GAISILET /150 /2020
		VS	VS	()
502	ABLAPL/0008877/2020	STATE OF ODISHA MD. LALAN @ MD. SAH. NAWAJ	B.B.ROUTRAY	// BIRMITRAPUR /77 /2020
		VS	VS	()
503	ABLAPL/0008878/2020	STATE OF ODISHA BULU KHATEI	JYOTIRMAYA SAHOO	// BUGUDA /202 /2020
		VS	VS	()
504	ABLAPL/0008879/2020	STATE OF ODISHA DOLOGOVINDA JENA	PRAVASH CHANDRA JENA	// KAMARDA /59 /2020
		VS	VS	()
505	ABLAPL/0008880/2020	STATE OF ODISHA TAPAN BEHURA	PRAVASH CHANDRA JENA	// MAHANGA /151 /2020
		VS	VS	()
506	ABLAPL/0008881/2020	STATE OF ODISHA RAJ KISHORE BEHURA	PRAVASH CHANDRA JENA	// MAHANGA /151 /2020
		VS	VS	()
507	ABLAPL/0008882/2020	STATE OF ODISHA KANHU CHARAN NAYAK	PRAVASH CHANDRA JENA	// BHOGRAI /128 /2020
		VS	VS	()
508	ABLAPL/0008883/2020	STATE OF ODISHA DURGA PRASAD BHOLA	Sibananda Patra	// PURI SADAR /207 /2020
		VS	VS	()
509	ABLAPL/0008884/2020	STATE OF ODISHA PAPU@BISAL PATRA	Abhishek Dash	// SAHADEV KHUNTA /201 /2020
		VS	VS	()
510	ABLAPL/0008885/2020	STATE OF ODISHA BISAL, ABHI AND ORS	Abhishek Dash	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0008886/2020	STATE OF ODISHA UMAKANTA BEHERA VS	PRAVASH CHANDRA JENA VS	// RUPSA /60 /2020 ()
512	ABLAPL/0008887/2020	STATE OF ODISHA KESHABA MAJHI VS	MANAS KUMAR CHAND VS	// / /0 ()
513	ABLAPL/0008888/2020	STATE OF ODISHA KRUPASINDHU MALLICK VS	MANAS KUMAR CHAND VS	// / /0 ()
514	ABLAPL/0008889/2020	STATE OF ODISHA DIPAK KUMAR MODI VS	PARTHA MUKHERJI VS	// BOLANGIR TOWN /321 /2020 ()
515	ABLAPL/0008890/2020	STATE OF ODISHA SUSIL KUMAR PAL VS	PRAVASH CHANDRA JENA VS	// KAMARDA /12 /2020 ()
516	ABLAPL/0008891/2020	STATE OF ODISHA SALIL PAL @ SAHIL KUMAR PAL VS	PRAVASH CHANDRA JENA VS	// KAMARDA /12 /2020 ()
517	ABLAPL/0008892/2020	STATE OF ODISHA MRUTUNJAY NAYAK VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /128 /2020 ()
518	ABLAPL/0008893/2020	STATE OF ODISHA ALOK PRADHAN VS	S.J. NARAYAN RAMANUJA DASH VS	// TANGI (KHURDA) /10 /2020 ()
519	ABLAPL/0008894/2020	STATE OF ODISHA BASANTI DALEI VS	BISWANATH BEHERA VS	// FATEGARH /119 /2020 ()
520	ABLAPL/0008895/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	B.SINGH VS	// NIKIRAI /84 /2020 ()
521	ABLAPL/0008896/2020	STATE OF ODISHA NARENDRA NATH ROUT VS STATE OF ODISHA	B.S. DASPARIDA VS	// OUPADA /57 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0008897/2020	LOKANATHA DAS VS STATE OF ODISHA	DILLIP MOHANTY VS	TALABANIA /97 /2020 () //
523	ABLAPL/0008898/2020	BISHNUMOHAN BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	NAIKANI-DIHI /85 /2020 () //
524	ABLAPL/0008899/2020	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /166 /2020 () //
525	ABLAPL/0008900/2020	BIRENDRA KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /156 /2020 () //
526	ABLAPL/0008901/2020	JOSEPH SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	CHAULIAGANJA /209 /2020 () //
527	ABLAPL/0008902/2020	ANANT NAYAK @ SUKA @ ANANTA PRASAD VS STATE OF ODISHA	BN BARIK VS	KHANTAPADA /248 /2020 () //
528	ABLAPL/0008903/2020	BINODINI SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	CHAULIAGANJA /236 /2020 () //
529	ABLAPL/0008904/2020	RAJKISHORE PRADHAN@ RAJU PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /198 /2020 () //
530	ABLAPL/0008905/2020	SATISH KUMAR SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /197 /2020 () //
531	ABLAPL/0008906/2020	KAMALAKANTA MOHAPATRA VS STATE OF ODISHA	A.BHUYAN VS	BIRIDI PS /66 /2020 () //
532	ABLAPL/0008907/2020	RABI KUMAR SAHU @ RABI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /210 /2020 () //
533	ABLAPL/0008908/2020	LIPU @ CHINMAYA BASANTIA	DINESH KUMAR MOHANTY	BADAGODA P.S. /187 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0008909/2020	DEEPAK KUMAR MOHAPATRA	ANSUMAN BHUYAN	BIRIDI PS /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0008910/2020	DURYODHAN MALIK	PRAFULLA KUMAR BISWAL	AUL /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0008911/2020	SACHIT KUMAR ACHARYA	MIHIR KANTA RATH	ULLUNDA /81 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0008912/2020	INDUMATI SAMANTARAY	UMAKANTA BARIK	RANPUR /198 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0008913/2020	CHANDAN BEHERA	SAMARENDRA MOHANTY	KUAKHIA /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0008914/2020	SANSAI MANIKPURI	UMAKANTA BARIK	UMERKOTE /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0008915/2020	KALPANA SAMANTRAY	ASHOK KUMAR SAHOO	PATKURA /166 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0008916/2020	RAJANI MANDAL @ RABIN MANDAL	UMAKANTA BARIK	UMERKOTE /169 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0008917/2020	TULU PRADHAN	TARA PRASAD MOHAPATRA	PURI SADAR /198 /2020
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0008918/2020	KUMAR MANI @ KUMARBAR JENA	DEEPAK KUMAR SAHOO	PATKURA /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0008919/2020	PRASANTA KUMAR BARA	TARA PRASAD MOHAPATRA	PURI SADAR /183 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0008920/2020	STATE OF ODISHA SK SABUDIN VS	DEEPAK KUMAR SAHOO VS	// KENDRAPARA /1 /2017 ()
546	ABLAPL/0008921/2020	STATE OF ODISHA CHINTAMANI DAS VS	S.K. NAYAK VS	// CHANDABALI /134 /2020 ()
547	ABLAPL/0008922/2020	STATE OF ODISHA TUKU @ SUJIT KUMAR SAHOO VS	DEEPAK KUMAR SAHOO VS	// PATKURA /25 /2019 ()
548	ABLAPL/0008923/2020	STATE OF ODISHA PRABIR KUMAR MOHANTY VS	DEEPAK KUMAR SAHOO VS	// KENDRAPARA /307 /2018 ()
549	ABLAPL/0008924/2020	STATE OF ODISHA SAILENDRA BARIK VS	DEEPAK KUMAR SAHOO VS	// MAHAKALPARA /83 /2020 ()
550	ABLAPL/0008925/2020	STATE OF ODISHA BHRAMARBAR SWAIN VS	ASHOK KUMAR SAHOO VS	// PATKURA /166 /2020 ()
551	ABLAPL/0008926/2020	STATE OF ODISHA CHANDAN DAS VS	SANJAY KUMAR PRADHAN VS	// GOPALPUR /71 /2020 ()
552	ABLAPL/0008927/2020	STATE OF ODISHA DHANU @ DHANESWAR BEHERA VS	DILLIP MOHANTY VS	// KANAS /100 /2020 ()
553	ABLAPL/0008928/2020	STATE OF ODISHA KALIA@SAROJ KUMAR BISWAL VS	S.K.NAYAK VS	// RAJKANIKA /158 /2020 ()
554	ABLAPL/0008929/2020	STATE OF ODISHA AJIT KUMAR PADHI @ AJIT PADHI @ KOU VS	AMULYA RATNA PADA VS	// JAJPUR ROAD /235 /2020 ()
555	ABLAPL/0008930/2020	STATE OF ODISHA MAGI NAYAK @ MAGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHULBANI TOWN /92 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0008931/2020	DHANU @ DHANESWAR BEHERA VS STATE OF ODISHA	DILLIP MOHANTY VS	KANAS /105 /2020 () //
557	ABLAPL/0008932/2020	KAIN DAS VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	JAJPUR TOWN /32 /2020 () //
558	ABLAPL/0008933/2020	SANKAR KUMAR DAKUA @ SANKAR DAKUAJYOTIRMAYA SAHOO VS STATE OF ODISHA	VS	BERHAMPUR SADAR /210 /2020 () //
559	ABLAPL/0008934/2020	TRIBENISWAR BEHURA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /136 /2020 () //
560	ABLAPL/0008935/2020	MIRZA IMRAN BAIG VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /167 /2019 () //
561	ABLAPL/0008936/2020	PRAMOD KUMAR BAHINIPATI VS STATE OF ODISHA	BHARAT JALLI VS	PURI TOWN /150 /2020 () //
562	ABLAPL/0008937/2020	PURNIMA PAGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /138 /2020 () //
563	ABLAPL/0008938/2020	TUSAR KHARSEL VS STATE OF ODISHA	ABHAS MOHANTY VS	AINTHAPALI /337 /2020 () //
564	ABLAPL/0008939/2020	SARADA @ SARADAMANI PAGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /138 /2020 () //
565	ABLAPL/0008940/2020	RINA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /133 /2020 () //
566	ABLAPL/0008941/2020	DHANU BEHERA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	KUMBHARAPARA /10 /2020 () //
567	ABLAPL/0008942/2020	ANANTA KUMAR MOHANTY	PRASANTA KUMAR MOHANTY-2	BHOGRAI /154 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0008943/2020	AMIR @ AMIRI JAYASINGH	S.K.BHANJADEO	AIR FIELD P.S. /33 /2019
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0008944/2020	NIROD JHANKAR	DEBARAJ MOHANTY	TARBHA /167 /2016
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0008945/2020	SWORUP KU. BASKE	R.P.PATNAIK	NALCO /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0008946/2020	BASANTI BEHERA	SURYA NARAYAN MISHRA	NANDANKANAN /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0008947/2020	RUDRASISH NATH	SUSANTA SEKHAR MOHAPATRA	CHOUDWAR /324 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0008948/2020	MANTU DAS	SURYA NARAYAN MISHRA	NIMAPADA /224 /2018
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0008949/2020	CHIKU @ RUDRA NARAYAN PRADHAN	R.GHOSH	TALCHER TOWN /269 /2020
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0008950/2020	BISWAJIT SAHOO	T.K.NAYAK	TIHIDI /255 /2020
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0008951/2020	SILU@TUSHAR RANJAN KHUNTIA	S.ROUT	TANGI /134 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0008952/2020	JIBAN JYOTI BHARIMALL @ JIBAN BHARIMALL	S.K. BHANJADEO	AIR FIELD P.S. /33 /2019
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0008953/2020	SHANKAR HEMBRAM	ASHOK KUMAR SAHOO	PATKURA /166 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0008954/2020	STATE OF ODISHA PRAMOD NAYAK VS	BIDYADHAR PRADHAN VS	// CUTTACK SADAR /75 /2020 ()
580	ABLAPL/0008955/2020	STATE OF ODISHA SARAT CHANDRA BARIK VS	SOURA CHANDRA MOHAPATRA VS	// CUTTACK VIGILANCE /7 /2020 ()
581	ABLAPL/0008956/2020	STATE OF ODISHA(VIG.) SK.MOHAMMAD TAHIR @ TAHIR MAHAMMAD	BISWARANJAN DALAI VS	// SALIPUR /245 /2020 ()
582	ABLAPL/0008957/2020	STATE OF ODISHA JAYANTA MALIK VS	DHARMENDRA SETHY VS	// NILGIRI /254 /2020 ()
583	ABLAPL/0008958/2020	STATE OF ODISHA DIPU @ DIPAK KUMAR SAHOO VS	KALPATARU MISHRA VS	// CHAULIAGANJA /217 /2020 ()
584	ABLAPL/0008959/2020	STATE OF ODISHA KIRTAN SAHU VS	BIJAY KUMAR MOHANTY VS	// JARAPADA /143 /2020 ()
585	ABLAPL/0008960/2020	STATE OF ODISHA MD. SALIM KHAN VS	BISWAJIT PASAYAT VS	// PARADEEP LOCK /60 /2020 ()
586	ABLAPL/0008961/2020	STATE OF ODISHA CHITARANJAN DAS VS	SATYA RANJAN MULIA VS	// JAGATPUR /269 /2020 ()
587	ABLAPL/0008962/2020	STATE OF ODISHA AYUNUL KHAN VS	SATYA RANJAN MULIA VS	// CHOUDWAR /290 /2020 ()
588	ABLAPL/0008963/2020	STATE OF ODISHA RIAZ @ RIYAZ AHAMAD MALLICK VS	JAYADEBA BEHERA VS	// PHULBANI TOWN /97 /2020 ()
589	ABLAPL/0008964/2020	STATE OF ODISHA AYUNUL KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// CHOUDWAR /290 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0008965/2020	PRAKASH NAYAK VS STATE OF ODISHA	BHABANI SANKAR MOHANTY VS	BHUBAN /198 /2020 () //
591	ABLAPL/0008966/2020	T.SEKHAR RAO @ BABU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /140 /2020 () //
592	ABLAPL/0008967/2020	SK..FAIZUDDIN VS STATE OF ODISHA	R.GHOSH VS	DHARMASALA /272 /2020 () //
593	ABLAPL/0008968/2020	SK.FAIZUDDIN VS STATE OF ODISHA	R.GHOSH VS	DHARMASALA /272 /2020 () //
594	ABLAPL/0008969/2020	SAMBHUNATH ROUT VS STATE OF ODISHA	SATYA JEET ROUT VS	SINGLA /50 /2020 () //
595	ABLAPL/0008970/2020	SATRUJIT SINGH VS STATE OF ODISHA	R.GHOSH VS	BADACHANA /184 /2020 () //
596	ABLAPL/0008971/2020	GAGAN BHIHARI MALIK VS STATE OF ODISHA	ABHIJIT DAS VS	/ /0 () //
597	ABLAPL/0008972/2020	TILOTTAMA SEJPADA VS STATE OF ODISHA	UMAKANTA BARIK VS	BIDANASI /127 /2020 () //
598	ABLAPL/0008973/2020	SATYA PRAKASH DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JALESWAR /147 /2020 () //
599	WPC(OAC)/0000205/2017	PURNA CHANDRA JENA VS STATE OF ODISHA	VS	/ / () //

ORISSA HIGH COURT

MISC CASES FILED on :04/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	24/2020 ARBA/14/2020	CHIEF ENGINEER (EZ II), CENTRAL PUBLIC WORKS DEPTM	MRATNABOHA SINGH MP SOLICITOR GENERAL OF INDIA)
2	29/2020 ITA/22/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA (SR.STANDING COUNSE
3	30/2020 ITA/22/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA (SR.STANDING COUNSE
4	31/2020 ITA/23/2020	PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL)	RADHEYSHYAM CHIMANKA RADHEYSHYAM CHIMANKA
5	32/2020 ITA/23/2020	PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL)	RADHEYSHYAM CHIMANKA RADHEYSHYAM CHIMANKA
6	33/2020 ITA/24/2020	PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL)	RADHEYSHYAM CHIMANKA RADHEYSHYAM CHIMANKA
7	34/2020 ITA/24/2020	PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL)	RADHEYSHYAM CHIMANKA RADHEYSHYAM CHIMANKA
8	35/2020 ITA/25/2020	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	RADHEYSHYAM CHIMANKA RADHEYSHYAM CHIMANKA
9	36/2020 ITA/25/2020	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	RADHEYSHYAM CHIMANKA RADHEYSHYAM CHIMANKA
10	37/2020 ITA/26/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA
11	38/2020 ITA/26/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA
12	39/2020 ITA/27/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA
13	40/2020 ITA/27/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA
14	41/2020 ITA/28/2020	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	RADHEYSHYAM CHIMANKA RADHEYSHYAM CHIMANKA
15	42/2020 ITA/28/2020	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	RADHEYSHYAM CHIMANKA RADHEYSHYAM CHIMANKA
16	123/2020 CRLMP/797/2020	BHRAMARABARA PATRA-MP	HEMANTA KUMAR MUND
17	124/2020 CRLMP/799/2020	DR. SURENDRA NATH PATI-MP	HEMANTA KUMAR MUND
18	125/2020 CRLMP/800/2020	BIJAY KUMAR NANDI-MP	HEMANTA KUMAR MUND
19	150/2020 WPC(OAC)/205/2017	PURNA CHANDRA JENA-MP	
20	165/2020 RPFAM/107/2020	RAMESWAR HEMBRAM-MP	SWARUP KUMAR PATNAIK
21	166/2020 RPFAM/107/2020	RAMESWAR HEMBRAM-MP	SWARUP KUMAR PATNAIK
22	332/2020 RSA/11/2008	NILIMA DEY-MP	M/S.S.P.MISRA
23	333/2020 RSA/172/2020	BHIKARI CHARAN SAHOO-MP	BIBEKANANDA BHUYAN
24	406/2020 CRLREV/331/2020	ROHIT NIAL-MP	J.N.PANDA
25	407/2020 CRLREV/331/2020	ROHIT NIAL-MP	J.N.PANDA
26	408/2020	GUNA @ GUNASAGAR MEHER-MP	B.S.DASPARIDA

27	CRLREV/332/2020 432/2020 CMP/438/2020	SUBODH KUMAR MAHANTY @ MOHANTY-MP	AMIT PRASAD BOSE
28	528/2020 FAO/622/2020	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY
29	685/2020 BLAPL/1974/2020	BABU @ MANOJ KUMAR DAS-MP	SANGRAM KESHARI ROUT
30	686/2020 BLAPL/2500/2020	KHAGA @ SANTOSH SAHOO-MP	SOURA CHANDRA MOHAPATRA
31	688/2020 BLAPL/4746/2020	KALIA @ DHARMENDRA BEHERA-MP	AMULYA RATNA PANDA
32	689/2020 BLAPL/11057/2019	ARJUN PANGI-MP	AMULYA RATNA PANDA
33	690/2020 BLAPL/4749/2020	SUMANTA KHATUA-MP	AMULYA RATNA PANDA
34	691/2020 BLAPL/4156/2020	SIDHANTA KARADA-MP	BAIBASWATA PANIGRAHI
35	692/2020 BLAPL/5249/2020	DR. DEBASISH GHOSE-MP	DEBASIS PANDA
36	693/2020 BLAPL/5905/2019	ANANDA KUMAR SAGAR-MP	ASIT KUJENA
37	746/2020 CRLMC/1210/2020	SACHIN BALIARSINGH-MP	SAROJ KU. DASH
38	747/2020 CRLMC/1212/2020	CHUINA MALLICK-MP	BINAYA KUMAR MOHANTY
39	748/2020 CRLMC/1213/2020	SUBASINI BARIKA-MP	SAMIR KUMAR MISHRA
40	813/2020 CRLA/605/2019	RAMESH KUMAR MOHANTY@KUNA MOHANTY-MP	MANAS CHAND
41	814/2020 CRLA/493/2018	MADHU BAG-MP	JUGALA KISHORE PANDA
42	815/2020 CRLA/11/2013	S.ALEKHA REDDY-MP	M/S.BAIBASWATA PANIGRAHI
43	816/2020 CRLA/435/2020	SIKU MAJHI-MP	PRABIR KUMAR RAY
44	817/2020 CRLA/435/2020	SIKU MAJHI-MP	PRABIR KUMAR RAY
45	818/2020 CRLA/436/2020	HEMANTA KANTA-MP	B.S.DASPARIDA
46	862/2020 MACA/320/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	AMITOSH SINHA
47	863/2020 MACA/551/2020	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE COMPANY LIMITED	PRANAB KUMAR MOHANTY
48	929/2020 WA/455/2020	GIRIAJA NANDINI HOTA-MP	ASHOK KUMAR APAT
49	930/2020 WA/456/2020	ASHOK KUMAR NAIK-MP	ASHOK KUMAR APAT
50	931/2020 WA/457/2020	KISHAN KUMAR DIGAL-MP	ASHOK KUMAR APAT
51	932/2020 WA/458/2020	SATYASMITA BEHERA-MP	ASHOK KUMAR APAT
52	933/2020 WA/459/2020	NILAMADHABA KANHAR-MP	ASHOK KUMAR APAT
53	934/2020 WA/460/2020	KALIPADA MUNDA-MP	ASHOK KU.APAT
54	935/2020 WA/461/2020	TAPASWINI GOUDA-MP	ADV
55	936/2020 WA/462/2020	DAMAYANTI BEHERA-MP	ASHOK KU.APAT
56	937/2020 WA/463/2020	RANTHI TIRKEY-MP	ASHOK KUMAR APAT
57	938/2020 WA/247/2020	ARATI DIKHIT-MP	DURGESH NARAYAN RATH

58	939/2020 WA/247/2020	ARATI DIKHIT-MP	DURGESH NARAYAN RATH
59	940/2020 WA/247/2020	ARATI DIKHIT-MP	DURGESH NARAYAN RATH
60	8641/2020 WP(C)/18181/2020	SANJUKTA SAMANTA-MP	PRAVASH CH. JENA
61	8642/2020 WP(C)/18190/2020	ASEEM KUMAR MOHANTY-MP	SATYANARAYAN MISHRA
62	8643/2020 WP(C)/17163/2020	M/S.PANDA INFRAPROJECT LIMITED-MP	DEBENDRA KUMAR DWIBEDI
63	8644/2020 WP(C)/12303/2020	GOLAP CHANDRA KAUSHIK-MP	S.R.KANUNGO
64	8645/2020 WP(C)/12303/2020	GOLAP CHANDRA KAUSHIK-MP	T.P.TRIPATHY
65	8646/2020 WP(C)/12711/2020	JAYARAM PUJAHARI-MP	MANOJ KUMAR MOHANTY
66	8647/2020 WP(C)/9491/2020	HRUSIKESH BARIK-MP	BIRAJA PRASANNA SATAPATHY
67	8648/2020 WP(C)/6314/2020	NAMITA BEHERA-MP	B.P.PANDA
68	8650/2020 WP(C)/18197/2020	ANTA SAHU @ ANTA KUMAR SAHU-MP	TRILOCHAN NANDA
69	8651/2020 WP(C)/5932/2019	PRAVAT NALINI MOHAPATRA-MP	M/S.MALAY KUMAR MISHRA
70	8652/2020 WP(C)/18221/2020	PREMALATA MOHANTY-MP	L.K.MOHANTY
71	8653/2020 WP(C)/18227/2020	CHIRANJIVEE PATRA-MP	M/S SIDHARTH PR. DAS
72	8654/2020 WP(C)/18234/2020	ANANTA KISHORE SAMAL-MP	M/S PRATIK DASH
73	8655/2020 WP(C)/18237/2020	SURESH CHANDRA BEHERA-MP	P.K.RATH 1
74	8656/2020 WP(C)/18267/2020	RANJIT PRADHAN-MP	AMIT PRASAD BOSE
75	8657/2020 WP(C)/18268/2020	DAYANIDHI SAMAL-MP	M/S SOMNATH MISHRA
76	8658/2020 WP(C)/18271/2020	RANAJIT PRADHAN-MP	AMIT PRASAD BOSE
77	8659/2020 WP(C)/18276/2020	MINA KUMARI MALIK-MP	AMIT PRASAD BOSE
78	8660/2020 WP(C)/18278/2020	BIPIN SAHU-MP	AMIT PRASAD BOSE
79	8661/2020 WP(C)/18273/2020	SANJAYA KUMAR PANDA-MP	AKSHYA CHANDRA MOHANTY
80	8662/2020 WP(C)/18292/2020	PURI ZILA VISWAKARMA MAHASABHA-MP	KISHORE KUMAR MISHRA
81	8663/2020 WP(C)/18295/2020	PRAMOD KUMAR-MP	TANMAY MISHRA
82	8664/2020 WP(C)/18294/2020	SANTILATA MOHANTY-MP	PRAFULLA KUMAR RATH
83	8665/2020 WP(C)/18301/2020	NAROTTAM SAHU-MP	BIRAJA PRASANNA SATAPATHY
84	8666/2020 WP(C)/11781/2013	BRAJAKISHORE PRUSTY-MP	M/S.S.P.MISRA
85	8667/2020 WP(C)/18313/2020	SWAYAMJEET PRADHAN-MP	PRADEEP KUMAR PANDA
86	8668/2020 WP(C)/18316/2020	RAJANI JENA-MP	M/S.ANIRUDHA DAS
87	8669/2020 WP(C)/18317/2020	M/S.SURAJ ENTERPRISES, A PROPRIETORSHIP CONCERN	ANABODHA CH.NAYAK
88	8670/2020 WP(C)/18321/2020	JOGENDRA BEBATA-MP	PRAFULLA KUMAR MOHAPATRA
89	8671/2020	RAMESH CHANDRA MOHAPATRA-MP	PRAFULLA KUMAR MOHAPATRA

90	WP(C)/18325/2020 8672/2020	BILASH KUMAR BEHERA-MP	UMESH CHANDRA MOHANTY
91	WP(C)/15904/2020 8673/2020	M/S ABHA ENGINEERING AND CONSTRUCTION-MP	M/S SURYAKANTA DASH
92	WP(C)/18326/2020 8674/2020	EXECUTIVE ENGINEER (ELECT)-MP	B.K.NAYAK..1
93	WP(C)/18328/2020 8675/2020	GOURAV HIGHER SECONDARY SCHOOL-MP	G.N.MISHRA
94	WP(C)/18330/2020 8676/2020	SAPTARSHI RESIDENTAL PLUS TWO SCIENCE HIGHER SECONDARY SCHOOL-MP	
95	WP(C)/18331/2020 8677/2020	SANTANU KUMAR SWAIN-MP	DAYANANDA MOHAPATRA
96	WP(C)/18332/2020 8679/2020	ASWINI KUMAR SAHOO-MP	M/S.ANANTA NARAYAN PATTANAYAK
97	WP(C)/18334/2020 8681/2020	MAMINA ROUT-MP	CHITTARANJAN PATTNAIK
98	WP(C)/14829/2020 8682/2020	BHIKARI CHARAN PRADHAN-MP	M/S.SOUMYA MISHRA
99	WP(C)/437/2020 8683/2020	BHAGIRATHI PATNAIK-MP	BIBEKANANDA BHUYAN
100	WP(C)/18344/2020 8684/2020	NRUPATI BEHERA-MP	M/SBIBHUTI BHUSAN MISHRA
101	WP(C)/18355/2020 8685/2020	M/S BINU INDUSTRIES-MP	M/S SOUMYA MISHRA
102	WP(C)/18367/2020 8686/2020	M/S BINU INDUSTRIES-MP	M/S SOUMYA MISHRA
103	WP(C)/18367/2020 8687/2020	PRAMOD KUMAR MISHRA-MP	DURGESH NARAYAN RATH
104	WP(C)/17375/2020 8688/2020	M/S.BINU INDUSTRIES-MP	M/S.SOUMYA MISHRA
105	WP(C)/18379/2020 8689/2020	T.S. ALLOYS THIKA MAJDOOR SABHA-MP	M/S SUKANTA KUMAR DALAI
106	WP(C)/18380/2020 8690/2020	RAMESH CHANDRA GUIN-MP	UMESH CHANDRA MOHANTY
107	WP(C)/18182/2020 8691/2020	SURESH CHANDRA DAS-MP	PRAFULLA KUMAR RATH
108	WP(C)/18381/2020 8692/2020	UMA SANKAR MOHAPATRA-MP	M/S SUKANTA KUMAR DALAI
109	WP(C)/18383/2020 8693/2020	HAREKRUSHNA SETHI-MP	M/S.SRINIVAS MOHANTY
110	WP(C)/18382/2020 8694/2020	SOUDAMINI BEHERA-MP	SUMANTA KUMAR NAYAK
111	WP(C)/18387/2020 8695/2020	BASANTA KUMAR PADHI-MP	M/S.SRINIVAS MOHANTY
112	WP(C)/18390/2020 8696/2020	HAREKRUSHNA UTHA DOKANI SANGHA WELFARE TRUST-MP	M/S.SRINIVAS MOHANTY
113	WP(C)/18396/2020 8697/2020	MONALISA SAHOO-MP	M/S.SRINIVAS MOHANTY
114	WP(C)/18401/2020 8698/2020	KASINATH PARIDA-MP	UMESH CHANDRA PATNAIK
115	WP(C)/18416/2020 8699/2020	BINOD NAYAK-MP	M/S.SUSHANTA KUMAR JOSHI
116	WP(C)/18415/2020 8700/2020	SAMBIT PADHI-MP	UMESH CHANDRA PATNAIK
117	WP(C)/18417/2020 8701/2020	ASHISH KUMAR PATRA-MP	M/S.B.K.NAYAK
118	WP(C)/18423/2020 8702/2020	TANKOL GRAM PANCHAYAT-MP	M/S.AMITAV TRIPATHY
119	WP(C)/18427/2020 8703/2020	LIPAN KUMAR PARIDA-MP	UMESH CHANDRA PATNAIK
120	WP(C)/18437/2020 8704/2020	SATYABHAMA MANGARAJ-MP	UMESH CHANDRA PATNAIK
	WP(C)/18438/2020		

121	8705/2020 WP(C)/18440/2020	PUSPANJALI PADHI-MP	UMESH CHANDRA PATNAIK
122	8706/2020 WP(C)/18439/2020	BRILLIANCE PLUS THREE SCIENCE COLLEGE-MP	SWARUP KUMAR PATNAIK
123	8707/2020 WP(C)/16900/2020	DEBESWA DATT MEHER-MP	PRABODHA CH.NAYAK
124	8708/2020 WP(C)/18441/2020	SAMARJIT PADHI-MP	UMESH CHANDRA PATNAIK
125	8709/2020 WP(C)/18443/2020	SAMBIT KAHALSINGH-MP	UMESH CHANDRA PATNAIK
126	8710/2020 WP(C)/18446/2020	RANJIT PADHI-MP	UMESH CHANDRA PATNAIK
127	8711/2020 WP(C)/18445/2020	DR. DHIREN MOHANTY-MP	M/S DURGESH NARAYAN RATH
128	8712/2020 WP(C)/18448/2020	PUSPANJALI PADHI-MP	UMESH CHANDRA PATNAIK
129	8713/2020 WP(C)/18445/2020	DR. DHIREN MOHANTY-MP	M/S DURGESH NARAYAN RATH
130	8714/2020 WP(C)/18449/2020	LIPAN KUMAR PARIDA-MP	UMESH CHANDRA PATNAIK
131	8715/2020 WP(C)/18450/2020	MAHENDRA KUMAR JENA-MP	M/SPRASANTA KUMAR SATAPATHY
132	8716/2020 WP(C)/18451/2020	KARUNAKAR CHAMPATI-MP	SUBASH CHANDRA PUSPALAKA
133	8717/2020 WP(C)/18453/2020	HIMANSU MOHAN PADHI-MP	UMESH CHANDRA PATNAIK
134	8718/2020 WP(C)/18455/2020	HIMANSU MOHAN PADHI-MP	UMESH CHANDRA PATNAIK
135	8719/2020 WP(C)/18457/2020	HIMANSU MOHAN PADHI-MP	UMESH CHANDRA PATNAIK
136	8720/2020 WP(C)/18459/2020	SATYABHAMA MANGARAJ-MP	UMESH CHANDRA PATNAIK
137	8721/2020 WP(C)/18461/2020	BAGISWARI SANSKRIT VIDYALAYA-MP	M/S.GYANESWAR SATPATHY
138	8722/2020 WP(C)/18269/2020	MANORANJAN PANIGRAHI-MP	MANMAYA KUMAR DASH
139	8723/2020 WP(C)/18264/2020	RANJIT KUMAR KAR-MP	MANMAYA KUMAR DASH
140	8724/2020 WP(C)/18263/2020	LAKHMAN KUMAR SAHOO-MP	MANMAYA KUMAR DASH
141	8725/2020 WP(C)/18258/2020	RAJA KISHORE LENKA-MP	MANMAYA KUMAR DASH
142	3/2020 COPET/6/2006	SARASWATI CHAND BAJA-MP	
143	94/2020 CMAPL/207/2020	MANORAMA SWAIN-MP	
144	668/2020 ABLAPL/12403/2019	PRADIPTA KUMAR ROUT-MP	B.R.MOHANTY
145	669/2020 ABLAPL/19135/2019	JHATAK @ CHAHAT MUDULI-MP	
146	670/2020 ABLAPL/3721/2020	SUJIT KUMAR @ SUJIT KUMAR SAHU-MP	
147	687/2020 BLAPL/2998/2017	PRAMOD GOUDA-MP	
148	8649/2020 WP(C)/231/2018	PRASANTA KU.PANI-MP	
149	8678/2020 WP(C)/15830/2020	JAYANTI BARAL-MP	
150	8680/2020 WP(C)/21499/2010	MANORAMA SWAIN-MP	